

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1190**

TO BE ANSWERED ON FRIDAY, THE 09TH FEBRUARY, 2024

RESPONSE TO ONE NATION ONE ELECTION

**1190. SHRI SATYADEV PACHAURI:
SHRI RAM KRIPAL YADAV:
SHRI RAVINDRA KUSHWAHA:
SHRI VINOD L. CHAVDA:
DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI SHANKAR LALWANI:
DR. UMESH G. JADHAV:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of the responses received by the ministry in relation to the notification regarding the One Nation One Election;**
- (b) whether the Government has prepared any data as to the percentage of responses favouring the One Nation One Election concept;**
- (c) if so, the details thereof; and**
- (d) the timeline fixed for tabling the report in the Parliament?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF LAW AND JUSTICE;
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) : The High Level Committee has received more than 20000 responses from the general public, stakeholders and political parties.

(b) : No.

(c) : Does not arise in view of (b) above.

(d): No time line has been fixed for the submission of report by the High Level Committee to the Government.
